

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4197
ANSWERED ON:19.08.2010
PETROLEUM REGULATORY BOARD BILL
Bavalia Shri Kuvarjibhai Mohanbhai

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to introduce the Petroleum Regulatory Board Bill;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be introduced ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): The Petroleum and Natural Gas Regulatory Board Act 2006 received the consent of the President of India on 31.03.2006 and was notified on 3rd April 2006. There is no proposal for introduction of any further bill for this purpose.